

Declaration of Assets and Liabilities

Year 2025-26

I, **MAHIMA PRABHAKAR**, daughter of Sh. Ramesh Paswan Aged Thirty Three years, belonging to Bihar Legislative Assembly Secretariat (Administrative Cadre) service and presently working as **Section Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Pankaj Kumar | Dependant-1 Ramesh Paswan | Dependant-2 Renu Devi | Dependant-3 Mokshita Prabhakar |
|---------|---|---|--|--|--|---|
| (i) | Cash | Rs. 100000/- | Rs. 80000/- | Rs. 75000/- | Rs. 40000/- | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI Savings Rs. 500000/- RD Rs. 2500/- PNB Savings Rs. 2500/- FD Rs. 500000/- | PNB Savings Rs. 7000/- FD Rs. 150000/- IDBI Savings Rs. 5000/- | PNB Savings Rs. 70000/- FD Rs. 500000/- | PNB Savings Rs. 5000/- FD Rs. 1000000/- | --- |
| (iii) | Bonds, Debentures and Shares in companies | Mutual Fund Rs. 60000/- | Mutual Fund Rs. 60000/- | --- | --- | Gold Bond Rs. 100000/- |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC- Rs.35726 PA SA- 50 LAC PPF- Rs. 50000/- | PPF- Rs. 25000/- | LIC- Rs.6968 PA SA-1 LAC | LIC- Rs.5644 PA SA-1 LAC | SSA- 100000/- |
| (v) | Motor Vehicles (details of make, etc.) | --- | Two Wheeler- BR01HU9302 | Two Wheeler- BR01JR9137 | --- | --- |
| (vi) | Jewellery (give details of weight and value) | Wedding Gift & Self Purchased Gold- 450gm Rs. 5855000/- Diamond- Rs. 150000/- Silver- 1Kg Rs.150000/- | Wedding Gift & Self Purchased Gold- 50gm Rs. 650000/- | --- | --- | Gift- Gold- 20gm Rs. 268000/- Silver- 100gm Rs.15000/- |

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|-------|--|------------------------------------|---------------------------------------|-----|-----|-----|
| (vii) | Oth-r assets, such as values of claims / interests | TV, Fridge & other household items | Furniture, Ac & other household items | --- | --- | --- |
|-------|--|------------------------------------|---------------------------------------|-----|-----|-----|

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Pankaj Kumar | Dependant-1 Ramesh Paswan | Dependant-2 Renu Devi | Dependant-3 Mokshita Prabhakar |
|---------|---|------|--|--|--------------------------|-----------------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | --- | Share in Ancestral Property As per HUF (share not defined till date) | Share in Ancestral Property As per HUF (share not defined till date) | --- | --- |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | --- | 1 Kattha, Chhapra, Bihar 15 Lac | --- | --- | --- |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | --- | --- | --- | --- | --- |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | --- | 1 3BHK APTT In Jamshedpur, Jharkhand 20 Lac | --- | --- | --- |
| (v) | Others (such as interest in property) | --- | Share in Ancestral Property As per HUF (share not defined till date) | --- | --- | --- |

Mokshita Prabhakar

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 31.12.2025 |
|---------|---|--|-------------------------------------|
| (a) | (i) Loans from Banks | Spouse- PNB (OD) 400000/- PNB (VL) 200000/- PNB (HL) 3200000/- | --- |
| | (ii) Loans from financial institutions | --- | --- |
| | (iii) Government Dues: | --- | --- |
| | (a) dues to departments dealing with government accommodation | --- | --- |
| | (b) dues to departments dealing with supply of water | --- | --- |
| | (c) dues to departments dealing with supply of electricity | --- | --- |
| | (d) dues to departments dealing with telephones | --- | --- |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | --- | --- |
| | (f) Other dues, if any | --- | --- |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | AY- JAN- DEC2025 Tax Paid PAN No.- CJDPP4962N | --- |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | --- | --- |
| | (iii) Sales Tax [Only in case of proprietary business] | --- | --- |
| | (iv) Property Tax | --- | --- |

Prakash

C. Personal Detail

GPF/CPF/PAN No. :-

Gender :- (M/F)

Date of Birth :-

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 1 | 6 | 0 | 2 | 1 | 9 | 9 | 2 |
|---|---|---|---|---|---|---|---|

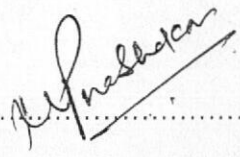
 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: **MAHIMA PRABHAKAR**

Designation: **SECTION OFFICER**

Department: **BIHAR LEGISLATIVE**

ASSEMBLY SECRETARIAT

Place: PATNA

Date: 11-02-2026